HIGH COURT LEGAL SERVICES COMMITTEE HIGH COURT OF MEGHALAYA, SHILLONG

NOTIFICATION

Dated Shillong, the __June, 2017

No. HCM II/142/2017/Estt/ With the approval of the Chairman, the High Court Legal Services Committee, High Court of Meghalaya is pleased to empanel Smt. Nakilin G Shylla, Advocate to act as Legal Aid Counsel in the High Court of Meghalaya. The High Court Legal Services Committee has full authority in selecting such panel lawyers/advocates for acting as Legal Aid Counsel.

Nothing shall prevent the High Court Legal Services Committee from deleting names from the panel after being satisfied that he/she has been neglecting his/her duties or has been conducting malpractices while performing her duties as panel lawyer.

Secretary,

High Court Legal Services Committee, High Court of Meghalaya

Memo. No. HCM II/142/2017/Estt/ 1983 Dated Shillong, the June, 2017
Copy to (for information):-

- The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice for his Lordship's kind information.
- The P.S to Hon'ble Mr. Justice S. R. Sen, Executive Chairman, Meghalaya State Legal Services Authority.
- The P.S to Hon'ble Mr. Justice V. P. Vaish, Chairman, High Court Legal Services Committee for his Lordship's kind information.
- 4. The P.A. to Registrar General, High Court of Meghalaya.
- 5. The Director General of Prisons, Meghalaya, Shillong.
- 6. The Secretary to the Government of Meghalaya, Law Department, Shillong.
- 7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong
- 8. The District & Sessions Judge-cum-Chairman, District Legal Services

 Authority_______.
- The Deputy Commissioner
- 10. The President, High Court Bar Association, Shillong.
- 11. The Judge, District Council Court,
- 12. The Director, Printing & Stationery, Meghalaya, Shillong for publishing the notification in the next issue of the official gazette.

13. The System Analyst, High Court of Meghalaya, with a request to kindly upload the same in the Registry's website.

14. Smt. Nakilin G Shylla, Advocate, for information and necessary action.

15. Notice Board

16. Office Copy.

SECRETARY HCLSC